BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.460/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

| Name | of the Company | Mrs. Chetana Jalan & O Ors. | rsVs-Adndromeda Communi | cations Pvt.Ltd. & |
|---------------|--|--------------------------------|-------------------------|---------------------|
| Under Section | | 241/242 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

- 1. Anirbon Ray, Adv.
- 2. Pritanizaj Sinha, Adr.
- 3. Souran ghosh, Her.
- 4. I Shami Sengupta, Adr
- S. Snehashis Sen, Adu

Petitioners

10/11/17

1. Mr. Aribra Base, Adr J For State Baue 2. Ms. Natarha Ray, Adr J of India

10/11/17

1. Nupul Jalan, Adv 3 Respondente 2. Sanjay kumas Baid, Holv 3 2-5.

Nalau 10/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioners, State Bank of India and the respondent nos. 2 to 5 are present.

List on 04/01/2018.

Sd

(Jinan K.R.) Member (J) Se senso

(Vijai Pratap Singh) Member (J)

for Shill Bour

banka Ray, Adv

ut Jalan, Adu